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N.K.Biswal vs. vs.UOI

HEARING SL.NO.3  
O.A.No.574/11  
Date-22.12.2015

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.S.K.Ojha, learned counsel for the applicant and Mr.S.Behera, learned SCGPC in extenso. During the course of hearing, Mr.Ojha craved leave of the Tribunal to withdraw this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn. No costs.

MEMBER(A)

  
(MEMBER(J))